

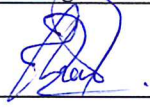
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 128,129,215 &260/2018 in CP(IB) No. 260 /7/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects And Hotels Limited
NAME OF THE PETITIONER(S)	Mr. Yogeshkumar Puri
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects And Hotels Limited
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Aritha Prasad	Advocate	Aritha@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Financial creditor is present.

Counsel for corporate debtor is also present.

IA No. 128,129,215 &260/18, are taken up for hearing along with main petition.

Counsel for corporate debtor requested adjournment.

As last chance list it on 11.10.2018, no further adjournment will be given.



Member(Judl)